

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 144/GT/2015

Dated: 09/09/2016

To

Chief Engineer (Commercial),
Damodar Valley Corporation
DVC Towers, VIP Road
Kolkata - 700054

Sir,

Subject: - **Petition No. 144/GT/2015 -Approval of tariff of Mejia Thermal Power Station Extension Units 5 & 6 (2 x 250 MW) for the period 2014-19.**

With reference to the above petition, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 16.9.2016:

- (a) It is noticed that some of the works allowed for additional capitalization for which orders were placed during the tariff period 2009-14 could not be completed and were not put to use due to uncontrollable factors. It has also been submitted that the same will be capitalized during the tariff period 2014-19. In this regard, the details of the work which were allowed during the tariff period 2009-14 and capitalized during the period 2014-19 shall be submitted.
- (b) Rejoinder, if any, to the replies filed by DVC Power Consumers Association Ltd.

In case the above said information is not filed within the date mentioned, the petition shall be disposed of based on the submissions and documents available on record.

-Sd/-
(B. Sreekumar)
Deputy Chief (Legal)